

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:189

ANSWERED ON:13.03.2012

VIOLATIONS OF STANDARDS OF PACKAGED WATER RULES

Mirdha Dr. Jyoti

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has received complaints/reports that companies engaged in the manufacture and sale of mineral water are violating Standards of Packaged Water Rules;
- (b) if so, the details thereof during the last three years; and
- (c) the details of the action taken by the Government under relevant laws to curb such practices?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

- (a) to (c): Yes Madam, the details are given in the Annexure.